

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

In the matter of:

573/2016

Gautam Trademart Pvt. Ltd.

...Petitioner

SECTION: U/S.391 & 394, 100 & 104.

Order delivered on 12.12.2017

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Nivedita R. Sarda, Adv. .

Naval Kishore Jha, Sr. Standing Counsel
for UOI & ROC.

Intervener:

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ORDER

As per order of the day in 564/2016. Post alongwith 564/2016

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

Sd/-

(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS